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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

C.P.(Civil) No. 119/1995

in

J.A. No. 1059/1986

M.P. No. 1101/1987

New Delhi this the 19th Day of May 1995

Hon'ble Mr. A.V. Haridasan, Vice Chairman (J)

Hon'ble Mr. K. Muthukumar, Member (A)

Shri Prakash Chandra,
son of Shri Ghasitoo Singh,
R/o House No. 13/11 Kishan Ganj,
Railway Colony,
Delhi-110 007.

... Applicant

(Shri H.P. Chakravorti)

Vs.

1. Shri B.K. Agrawal,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

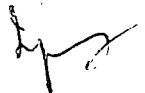
2. I.P.S. Anand,
Divisional Railway Manager,
Northern Railway,
New Delhi.


... Respondents

O R D E R (Oral)

Mr. A.V. Haridasan, Vice Chairman (J)

This C.P. has been filed more than four years after the alleged contempt committed. When this fact was known to the learned counsel for the applicant, he seeks to withdraw without prejudice. ^{to} He seeks proper relief in appropriate proceedings. Liberty be granted. The C.P. is closed.


(K. Muthukumar)
Member(A)


(A.V. Haridasan)
Vice Chairman(J)